Suppl. Cause List No. 2 Sr. No. 09

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 56/2020 CrlM No. 382/2020

Chatter Singh ...Applicant

Through:-Mr. Rakesh Jeet Singh, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through: - Mr. Rajesh Thappa, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Rajesh Thappa, learned Dy. AG accepts notice on behalf of the non-applicant. He shall file the objections by the next date.

List on 16.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 09.06.2020 Shammi